		Filing unde	er clause (d) of sub-regu	ulation (5) of regulation 3	1 of the IBBI (Liquidation F	Process) Regulations,	2016		
Name of the Corporate Debtor: SKYLINE CAPITAL PRIVATE LIMITED Date of Commencement of Liquidation: 28-02-2019; List of Stakeholders as on Date: 31-03-2021; Name of IP: Mr. Manish Santosh Buchasia; La 5 digitof registration number: 11449									
SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexu
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	0	0	0	0				NA
4	Unsecured financial creditors	1	277437236	1	277437236				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	0	0	0	0				NA
7	Operational creditors (Government Dues)	0	0	0	0				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0				NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				NA
Total		1	277437236	1	277437236	0			